

40

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 105/2017 T.P. Nos. 44-A/2016, 44-B/2016, 44-C/2016
With TP No. 44/397-398/NCLT/AHM/2016 (New)
C.A. Nos. 273/2013, 9/2015, 13/2015
With C.P. No. 63/397-398/CLB/MB/2013 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017**

Name of the Company:

Sumer Singh & Ors.


V/s.

Rajputana Biotech Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	RANJEET SINGH RATHORE	DIRECTOR	Rep. 1 & 2	
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2.

ORDER

None present for Petitioner. Respondents no. 1 and 2 Mr. Ranjeet Singh Rathore present.

Petitioner counsel sent letter for adjournment. IA 105/2017 is pending for hearing before admission.

List the matter on 31.08.2017 for hearing as a last chance.

Petitioner is directed to get ready for the final hearing of the matter else further steps follows.

List IA 105/2017 along with main petition on 31.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 25th day of July, 2017.